

**OFFICE OF THE  
MANIPUR STATE LEGAL SERVICES AUTHORITY  
(High Court of Manipur Complex, Mantripukhri, Imphal)**

**NOTIFICATION**

Dated, 15<sup>th</sup> November, 2017

No. 1/17/2017-MASLSA(xi): On accepting the recommendation of the Departmental Selection Committee sat on 11<sup>th</sup> November, 2017 for the recruitment of 2(two) posts of Drivers vide Notification No. 1/17/2017-MASLSA dated 13<sup>th</sup> July, 2017 of this Authority, the following candidates are declared as successful for appointment and for placement in the wait list :

**For Appointment:**

Sl. No.	Name	Roll No
1.	Longjam Hemanta Singh	03
2.	Brahmacharimayum Rupachandra Sharma	40

**For placement in the wait list:**

Sl. No.	Name	Roll No
1.	Rinngayung Vashi	31
2.	Poulengamba Nongthombam	25

The selected candidates for appointment are directed to report to the undersigned and collect Offer Form within 5 (five) days failing which their appointments are liable to be cancelled.

Sd/-

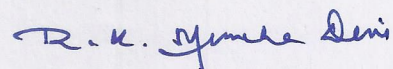
( R.K. Memcha Devi )  
Member Secretary,  
Manipur State Legal Services Authority

Endt. No. 1/17/2017-MASLSA/387-94

Dated, the 15<sup>th</sup> November, 2017

Copy to :-

1. Secretary (Law), Government of Manipur.
- ✓ 2. CPC/ e-Court, High Court of Manipur .... He is requested to upload the Notification at the website of High Court of Manipur.
3. Principal Secretary to Hon'ble Acting Chief Justice, High Court of Manipur.
4. P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, High Court of Manipur & Hon'ble Executive Chairman, MASLSA.
5. P.S. to the Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur.
6. Persons concerned.
7. Notice Board.
8. File.



Member Secretary,  
Manipur State Legal Services Authority